

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19921/2006
(From the judgement and order dated 30/10/2006 in CM No. 65/2002 of The HIGH
COURT OF DELHI AT N. DELHI)

PRITHIPAL SINGH

Petitioner(s)

VERSUS

SATPAL SINGH(D) TH.LRS.

Respondent(s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date: 06/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Satinder Singh Gulati, Adv.
Mrs. Kamaldeep Gulati, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Rajesh Tyagi, Adv.
Dr. Aparana Bhardwaj, Adv.
Mr. Atishi Dipankar, Adv.

UPON hearing counsel the Court made the following

ORDER

Mr. Satinder Singh Gulati, learned counsel appearing for
the petitioner, resumed his arguments at 3.30 P.M. and concluded at
3.45 P.M. Thereafter, Mr. Rajesh Tyagi, learned counsel appearing for
the respondent commenced his arguments and was on his legs till
the Court rose for day, leaving the matter as part-heard.

List on 11th August, 2009 as first item.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master